identification number (UID) to all Indian residents that is (a) robust enough to eliminate duplicate and fake identities, and (b) can be verified and authenticated in an easy cost effective way.

- (c) UIDAI has planned to enroll 600 million residents by March, 2014. The total approved estimated cost of the Phase-I and Phase-II of the project spread over five years is Rs. 3170.32 crore. This includes the cost of 10 crore enrolments by March, 2011. The Budget for Phase-III of the project will be brought before the Government in due course.
 - (d) Enrollment of residents is voluntary and is not mandatory.
- (f) and (f) Aadhaar is an enabler. The context of the Unique Identification Programme (Aadhaar) lay in the fact that the poor and marginalized in India largely get excluded from access to social welfare schemes and programmes meant for them for want of identity documents. Aadhaar aims to provide a soft identity infrastructure which can be used to re-engineer public service so that these lead to equitable, efficient and better delivery of services.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Performance based frameworks for Government Departments

2481. SHRI RAMA CHANDRA KHUNTIA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has introduced performance based result frameworks for various Ministries and Departments;
- (b) in what manner it considers incentivizing this approach for attaining better governance;
- (c) the departments which are having better financial discipline and utilization of budget outlay;
- (d) whether there is any study of railway performance and financial discipline as it has a separate budget; and
- (e) the budgetary support to railways and the dividend paid by it in last five years?

 THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes Sir.
 - (b) No such mechanism presently exists.
 - (c) No such comparative qualitative assessment has been done.

- (d) Railways report their financial performance regularly to Parliament and Ministry of Finance. Railway Budget is scrutinized by the Parliamentary Standing Committee and annual accounts are audited by Comptroller and Auditor General (CAG) and submitted to Public Accounts Committee. Despite a separate Budget, Railways' working is governed by laid down Government financial rules and procedures.
- (e) The budgetary support to Railways and the dividend paid by it in last five years are as follows:

(Rs. in crore)

Year	2005-06	2006-07	2007-08	2008-09	2009-10
Budget support to Railways	8074	7914	8668	10110	17716 (provisional)
Dividend paid by	3668* Railways	4247*	4903*	4718	5543
*includes payment of	663 deferred divide	663 nd	664		

Suicides in nuclear plants

2482. SHRI P. RAJEEVE: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the number of suicides are increasing in the nuclear plants; and
 - (b) if so, whether the Department has conducted any inquiry in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) The cases of unnatural deaths of employees of Department of Atomic Energy during the last five years were analyzed. It was seen that out of 29 death cases, 22 were alleged suicides. Only one case, among these, related to work related discontentment. All other cases of alleged suicidal deaths are on account of personal/family reasons. Sensitive cases are monitored by the Department in consultation with Intelligence Bureau and the local Police.

Signing of CSC for nuclear damage

2483. SHRI D. RAJA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that India has signed the Convention on Supplementary Compensation (CSC) for nuclear damage; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Convention on Supplementary Compensation